

**Central Administrative Tribunal  
Madras Bench**

**OA/310/01002/2015**

**Dated Thursday the 10<sup>th</sup> day of January Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P.Madhavan, Member(J)  
&  
Hon'ble Mr. T.Jacob, Member(A)**

A.Robert,  
Rank: Mate – Electrician, (MES No.T-11259),  
O/o the Asst. Garrison Engineer(I),  
Military Engineering Services,  
Clive Lines, Royal Road,  
Trichirappalli 620 001. .. Applicant

By Advocate **M/s.N.Fidelia**

**Vs.**

1. Union of India, rep by  
The Commander Works Engineer,  
Military Engineering Services,  
Wellington Barracks Post,  
The Nilgiris 643231.
2. The Assistant Garrison Engineer(I),  
O/o the Assistant Garrison Engineer(I),  
Clive Lines, Royal Road,  
Trichirappalli 620001.
3. Shri A.L.Perumal,  
MES No.601121, Rank:Electrician(Skilled),  
O/o the Asst. Garrison Engineer,  
Military Engineering Services,  
Red Fields, Coimbatore-18.
4. Shri S.Bapu,

MES No.T-11415, Rank:FGM(Skilled),  
O/o the Asst. Garrison Engineer(I),  
Military Engineering Services,  
Clive Lines, Royal Road,  
Trichirappalli 620 001. .. Respondents

By Advocacy **Mr.K.Ramasamy**

**ORAL ORDER**

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

No representation for the applicant. Counsel for the respondents present. It was noted on the last hearing on 06.12.2018 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal' today.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)  
Member(A)

(P.Madhavan)  
Member(J)

10.01.2019

/G/